

MSW Status

Sr.No.		Questions	
1		Number of RLBs	191
2		Over all waste management status in Status /UTs	
a		Quantity of MSW generated (TPD)	142.945
b		Quantity of MSW collected (TPD)	140.744
c		Quantity of MSW segregated & transported (TPD)	140.685
d		Quantity of MSW processed (TPD)	11.9833
e		Quantity of MSW disposed in secured land fill site (TPD)	3.5
f		Gap in Solid Waste Management UTs (TPD) [1(a)-I(d)-1(e)]	2.16433
g		Solid Waste Management Plan	All 191 VPs have Prepared Plan & implementation is in progress
3		Waste Collection	
a		RLBs in which door-to-door collection is implementation (No.)	191
b		RLBs in which segregation of waste is implementation (No.)	191
c		RLBs in which transportation of segregated waste is implemented (No.)	191
4		Waste Processing	
a		<u>Material Recovery facilities</u>	
	(i)	Total Capacity (TPD)	1024.35
	(ii)	Number of RLBs	94
	(iii)	Number of RLBs covered	94
b		<u>Recycling</u>	
	(i)	Total Capacity (TPD)	NIL
	(ii)	Number	
	(iii)	Number of RLBs covered	
c		<u>Composting</u>	
	(i)	Total Capacity (TPD)	22.968895
	(ii)	Number	83
	(iii)	Number of RLBs covered	64

S.No.	
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Format for SWM
Questions
Numbers of Urban Local Bodies (ULBs) / Rural Local Bodies (RLBs)
Over all waste management status in States /Uts' (ULB / RLB)
Quantity of MSW Generated (TPD) - ULB / RLB
Quantity of MSW collected (TPD) - ULB / RLB
Quantity of MSW segregated & transported (TPD) - ULB / RLB
Quantity of MSW processed (TPD) - ULB / RLB
Quantity of MSW disposed in secured landfill site (TPD) - ULB / RLB
Gap in Solid Waste Management UTs (TPD) [1(a)- 1(d)-1(e)]
Solid Waste Management Plan (ULBs' / RLBs')
Waste Collection
ULBs / RLBs in which waste door-to-door collection is implemented (No.)
ULBs / RLBs in which segregation of waste is implemented (No.)
ULBs / RLBs in which transportation of segregated waste is implemented (No.)
Waste Processing
<u>Material Recovery facilities</u>
Total Capacity (TPD)
Number
Number of ULBs / RLBs covered
<u>Recycling</u>
Total Capacity (TPD)
Number
Number of ULBs / RLBscovered
<u>Composting</u>
Total Capacity (TPD)
Number
Number of ULBs / RLBs covered
<u>Biomethanation</u>
Total Capacity (TPD)
Number
Number of ULBs / RLB's covered
<u>RDF</u>
Total Capacity (TPD)
Number
Number of ULBs / RLBs'covered
Waste to Enery Plants
Total Capacity (TPD)
Number
Number of ULBs / RLBs' covered
Waste Disposal
<u>Landfill</u>
Total Capacity (TPD)
Number
Number of ULBs covered
Legacy Waste Waste management (State-wise) Information as submitted by the Goa Waste Management Corporation (GWMC)
Number of dumpsites (No.)
Quantity of Waste dumped at dumpsites (Tons)
Number of dumpsites cleared (No.)
Number of dumpsites in which biomining has commenced (No.)
Time frame for clearing all dumpsites
Other Information
Information regarding development of model towns/cities/villages
Creation of Environmental cell
Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management

It is informed that the Matter of complinace to SWM Rules and waste management is subjudice under

Item
Door-to-door collection (%) - ULBs' / RLBs'
Source segregation of waste (%) - ULBs' / RLBs'
Waste Processing (TPD) - ULBs' / RLBs'
Dumpsites capped (No.)
Dumpsites Bio-remediated (No.)

NOTE : The information / data provided against sr. Nos. 1 to 4 and the last Table indicate numbers separated by "/" wherein number at left-side is in respect of status of Urban Local Bodies and number at right-side is in respect of compliance from Village Panchayats (VPs') respectively.

Remarks
14
226.67 TPD
218.67 TPD
218.67 TPD
196.67 TPD
NIL
30 (TPD)
Solid Waste Management Plan is enclosed at Annexure - 'A' / All 191 Village Panchayats (VPs') Prepared Plan and implementation is in progress
Existing
14
14
14
105.56 TPD
17 units
14
25.21
6
6
224.94 TPD
31 units
14
69.20 (TPD)
07 units
2
47.145
10 units
9
5.5
3
2
19300 cubic meters
04 nos.
Jan-00
11
approx 4.7 lakh m3
4
2
2024
In case of Urban Local Bodies, enclosed as Annexure - C / In case of Village Panchayats, enclosed as Annexure - A All the ULBs' have Environmental Squads to impose fines against non-compliances.
Most of the ULBs' are following Government Scheduel of Rates forprocurement of services /equipments

Improvements Since Last Hearing**Present Status**

99% / 65%

95% / 65%

86% / 35%

3

4

Target	Gap	Timeframe
14	Nil	Not Applicable
14	Nil	Not Applicable
14	Nil	Not Applicable
In case of ULBs', Only upgradation of MRF is under process in or		31st December 2021
		31st December 2021
All ULB's		31st December 2021
All ULB's		31st December 2021
In case of ULB's, the work under process and timelines are referred at Annexure - B		
Nil	Nil	Nil
Nil	Nil	Nil
Nil	Nil	Nil
Nil	Nil	Nil
Nil	Nil	Nil
Nil	Nil	Nil
Nil	Nil	Nil
Nil	Nil	Nil
Nil	Nil	Nil
0	NA	
0	NA	
Nil / 11	NA	
Nil / 11	NA	
2024	NA	2024

Status at the time of last hearing	Whether directed timelines have been adhered or not
99% / 50%	Yes, in most of the cases
95% / 50%	Yes, except Pernem ULB which has implemented segregation (
Not Available	Yes
Not Available	Under process
Not Available	Under process

S.No.	
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Quantity of MSW collected (TPD) - ULB / RLB
Quantity of MSW segregated & transported (TPD) - ULB / RLB
Quantity of MSW processed (TPD) - ULB / RLB
Quantity of MSW disposed in secured landfill site (TPD) - ULB / RLB
Gap in Solid Waste Management UTs (TPD) [1(a)- 1(d)-1(e)]
Solid Waste Management Plan (ULBs' / RLBs')
Waste Collection
ULBs / RLBs in which waste door-to-door collection is implemented (No.)
ULBs / RLBs in which segregation of waste is implemented (No.)
ULBs / RLBs in which transportation of segregated waste is implemented (No.)
Waste Processing
<u>Material Recovery facilities</u>
Total Capacity (TPD)
Number
Number of ULBs / RLBs covered
<u>Recycling</u>
Total Capacity (TPD)
Number
Number of ULBs / RLBscovered
<u>Composting</u>
Total Capacity (TPD)
Number
Number of ULBs / RLBs covered
<u>Biomethanation</u>
Total Capacity (TPD)
Number
Number of ULBs / RLB's covered
<u>RDF</u>
Total Capacity (TPD)
Number
Number of ULBs / RLBs'covered
Waste to Enery Plants
Total Capacity (TPD)
Number
Number of ULBs / RLBs' covered
Waste Disposal
<u>Landfill</u>
Total Capacity (TPD)
Number
Number of ULBs covered
Legacy Waste Waste management (State-wise) Information as submitted by the Goa Waste Management Corporation (GWMC)
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Number of dumpsites cleared (No.)
Number of dumpsites in which biomining has commenced (No.)
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Other Information
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Item
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Source segregation of waste (%) - ULBs' / RLBs'
Waste Processing (TPD) - ULBs' / RLBs'
Dumpsites capped (No.)
Dumpsites Bio-remediated (No.)

NOTE : The information / data provided against sr. Nos. 1 to 4 and the last Table indicate numbers separated by "/" wherein number at left-side is in respect of status of Urban Local Bodies and number at right-side is in respect of compliance from Village Panchayats (VPs') respectively.

Remarks
14 / 191
226.67 / 317 (TPD)
218.67 / 258 (TPD)
218.67 / 258 (TPD)
196.67 / 258 (TPD)
NIL
30 (TPD) / 59 (TPD)
Solid Waste Management Plan is enclosed at Annexure - 'A' / All 191 Village Panchayats (VPs) Prepared Plan and implementation is in progress
Existing
14 / 191 VPs
14 / 191 VPs
14 / 191 VPs
105.56 / 120 (TPD)
17 units / 81
14 / 81
25.21 / N.A.
06 / N.A.
06 / N.A.
224.94 / 30 (TPD)
31 units / 52
14 / 52
69.20 (TPD) / Nil
07 units / Nil
02 / Nil
47.145 / Nil
10 units / Nil
09 / Nil
5.5 / Nil
03/Nil
02 / Nil
19300 cubic meters / 36500 Tonnes
04 nos. / 1 No.
04 & 29
11
approx 4.7 lakh m3
2
3
2024
In case of Urban Local Bodies, enclosed as Annexure - C / In case of Village Panchayats, enclosed as Annexure - A All the ULBs' have Environmental Squads to impose fines against non-compliances.
Most of the ULBs' are following Government Scheduel of Rates forprocurement of services /equipments

Improvements Since Last Hearing

Present Status

99% / 65%

95% / 65%

86% / 35%

3

4

Status at the time of last hearing	Whether directed timelines have been adhered or not
99% / 50%	Yes, in most of the cases
95% / 50%	Yes, except Pernem ULB which has implemented segregation (
Not Available	Yes
Not Available	Under process
Not Available	Under process

Annexure 'A1'

Action plan for Solid Waste Management:

- All waste generators are required to adhere to the City of Panaji, Corporation Solid Waste (Management and Handling) Bylaws, 2019.
- The waste generator has to mandatorily segregate waste into minimum two fractions i.e. wet waste and dry waste.
- All housing societies and bulk waste generators are required to segregate the dry waste into minimum 16 fractions.
- The Corporation has a door to door collection system covering all the 30 wards.
- A schedule for the collection of the waste has been notified.
- All new residential/ commercial projects have to established the waste management facilities within the premises.
- The Corporation has been implementing the Solid Waste Management Rules, 2016 and adhering to the said rules for management of activities which includes sweeping, collection and transportation, processing and disposal.
- The Corporation through IEC activities is promoting alternate material for carry bags and has prohibited the use of plastic bags.

The Corporation of the City of Panaji has a decentralized waste management system. The Corporation has setup composting units and bio-digesters at various locations in the City including residential colonies for processing and treating wet waste.

The Corporation has been promoting through IEC programs for management and treatment of waste at source of generation.

The existing wet waste processing infrastructure available can treat 50% of the total bio-degradable waste generated. The balance 50% of the biodegradable waste is presently processed at the integrated solid waste management facility at Saligao.

The Corporation is in the process of establishing wet waste processing facilities which includes installing bio-digesters for treating the total quantum of wet waste generated.

The Corporation has a well-established Material Recovery Facility for management of dry waste. Sorting stations are also setup at ward levels. The dry waste at the Material Recovery Facility is sorted into different recyclable fractions consisting of paper, cardboards, plastics, glass, metal, tetra pack, etc. The non-recyclable waste fraction is baled and transported to the cement factories.

The Corporation has also taken steps to promote recycling of waste by encouraging citizen to deliver clean segregated waste at centers/ commercial establishments under the program shop with your waste. The Corporation has also initiated a system for purchase of recyclable waste fractions through authorized agency thereby providing a value for the disposal of recyclables.

Annexure 'A2'**Mapusa Municipal Council****Mapusa Goa****A. Detailed Action Plan and Proposed Action Plan for Solid Waste Management.****1) Collection mechanism followed for Municipal Solid Waste:-**

The Mapusa Municipal Council area has been divided into four zones namely Zone 1, Zone 2, Zone 3 and Market area. The Council is carrying out Door to door collection of segregated waste from the households, commercial establishments and other non-residential premises etc. from all 4 zones, wherein 100% of city is covered by utilizing workers/labourers employed by the Council. The door to door collection is practiced in all 4 zones on daily basis.

The Council has distributed two bins (black/blue & green colour) of 10 litres capacity each to the households including commercial establishments, to segregate and store the waste at source i.e. Biodegradable (wet) waste in green color bin and Non-biodegradable (dry) waste in black color bin. The Council has procured Laminated Polypropylene Woven Sacks from GWMC and has distributed among the vendors in the market area for the purpose of storage of dry waste.

The primary collection is been done through daily wage workers deployed for the purpose by manual means through 240 litres trolley bins and bags which are then kept at specific locations i.e transfer stations (secondary storage centres) for further transportation of waste through Municipal vehicles to the respective waste management facility (Centralized and De-centralized sites).

The Council has a monitoring mechanism for collection of waste through zone (ward) supervisors. The Council has constituted squads comprising of Municipal Inspector and Supervisor for checking the efficiency of segregation at the households/housing societies and commercial establishments.

The Council is also levying user charges/garbage tax for door to door garbage collection and same is being collected annually at the time of collection of House Tax.

The Council has displayed Banners/Boards directing the waste generators not to litter i.e throw/dispose garbage on the streets/open spaces. Distributed Pamphlets to the households/Commercial establishments within the Municipal jurisdiction educating the waste generators to segregate the waste at source and hand over the segregated waste to the waste collectors deployed by the Council. Awareness programmes on Segregation of waste organized in residential complexes, schools etc.

2) Secondary waste storage facilities and Transportation of Waste:-

The Council has set up 7 nos of transfer stations (M.S Enclosures) and has also developed 20 nos of Open sites for secondary storage of the 240 litres bins containing the segregated waste collected from door to door, for further transportation through Municipal vehicles to the waste management facility. The Council has deployed separate vehicles (16 nos) for the purpose of wet and dry waste collection. List of vehicles deployed for collection of waste is as follows;

1. Garbage Compactor – 3 Nos.
2. Dome Truck - 3 Nos.
3. Tipper Truck – 2 Nos.
4. Rickshaw Hopper – 8 Nos.

The Biodegradable/Wet waste is transported in closed vehicles to the respective composting facility (Centralized and Decentralized sites) set up at various locations in the wards and at the authorized MSW site at Assagao Plateau for processing & disposal.

The Non-Biodegradable/Dry waste and domestic Bio-medical/ E-waste/Hazardous waste is transported to the authorized MSW site/material recovery facility (Centralized site) at Assagao Plateau for processing, storage purpose and its further disposal.

3) Processing of Biodegradable (Wet) Waste:-The Council is having Decentralized as well as Centralized facility for treatment of the wet waste. The Biodegradable (Wet waste) collected from all 4 zones including the market area is treated by composting method at the Centralized facility set up at the authorized MSW site at Assagao Plateau and also at the De-centralized facility i.e composting units (6 nos) set up at various locations in the wards.

The Council has deployed 10 Nos of workers at the Centralized site at Assagao Plateau for processing of the wet waste through aerobic composting system. The Council has deputed Supervisors at the Composting facilities, wherein supervision/monitoring is done by the concerned supervisors for effective processing of the collected wet waste through the composting units.

The Biodegradable (wet) waste is treated by using bio-culture to boost the composting process. The Compost produced thereafter is sold at the rate of Rs.7/- per kg and is also being used as manure in the gardens and parks maintained by the Council. The total volumetric capacity of the composting units (Centralized and De-centralized facilities) is 118 m³.

Details of the composting units (Centralized and De-centralized facilities) set up at various locations ;

**Sr. Location of Composting facility
No**

Centralized site;

1. In Survey No.145/1 situated at Assagao plateau, Assagao.... (1 No.)

De-centralized sites;

- 1 Near Sulabh toilet, at Dangui colony, Ward No.5..... (1no.)
- 2 Opp. Rotary garden, Dattawadi, Ward No.12.....(2 nos.)
- 3 Near Shantivan Crematorium at Ganganagar, Khorlim, Ward No.14.... (1no.)
- 4 At Acoi, Ward No.8..... (1no.)
- 5 Near District hospital, Peddem, Ward No.7.... (1 No.)

4) Processing of Non-Biodegradable (Dry) Waste:-

The Council has procured and installed 125 KVA D.G set for operating the machineries viz. 4 nos. of Baling machines (3 Nos of 10 HP and 1 No of 5 HP) installed in the sheds at the authorized MSW site (Centralized) at Assagao Plateau. The Non-Biodegradable/dry waste stored at secondary storage centre is transported to the Material Recovery Facility (MRF) at Assagao plateau.

The Council has entered into service level agreement with Circular sustainability solutions Pvt. Ltd. and KARO Sambhav to operate the existing MRF facility at Assagao Plateau.

The non-recyclable waste i.e dry plastic waste is effectively baled in the baling machines and the bales are sent to the cement factory in Karnataka for co-incineration in their cement kiln. Milk bags, Paper/cardboard etc. are separately baled and stored at the MSW site for disposal through sale. The register with respect to the baled plastic waste sent to Karnataka, is maintained.

Other Non-Biodegradable waste/recyclable waste like plastic bottles, glass bottles etc. is also stored at the MSW site and is sold to the local recyclers through local waste collector.

Proposed action plan:

The Council has proposed to setup 16 TPD mechanized Material Recovery Facility (MRF) in property bearing Chalta No. 1 to 11 of P.T. Sheet No. 3/8 and Chalta no. 19 to 45 of P. T. Sheet no 3/9 at Cunchelim, Mapusa.

The work of construction of shed for Material Recovery Facility and site development has been awarded to the agency "M/s. Bagkiya Const. Pvt. Ltd., Porvorim Bardez. 90% of construction work has been completed. A full fledged Material Recovery Facility will be established and commissioned by 30th June, 2021.

The Council has proposed to setup 5 TPD Bio Methanation Plant at the acquired site at Cunchelim, Mapusa. The work has been awarded to Mailhem Ikos Environment Pvt. Ltd and same is in progress and expected to be completed and commissioned by 30th June 2021.

The Council has also proposed to setup 6 nos of Bio Gas plants of 150 kg. per day capacity each for 5 nos of residential societies in order to facilitate the bio degradable waste generated within the respective societies through GSUDA and same will be completed and commissioned by 30th June 2021.

The Council has also proposed to setup 1.5 TPD incinerator at acquired site at Cunchelim for disposal of domestic hazardous waste through GSUDA and same is expected to be installed and commissioned by 31st May 2021.

Annexure 'A3'Valpoi Municipal CouncilGarbage management and its Disposal

Methodology Followed in collection, handling, and Disposal of Garbage by Valpoi Municipal Council

A-Collection:- The discarded Solid material, from municipal and agricultural activities are collected by Door to Door collection system in segregated form by the municipal workers engaged by the council. The market Waste and the road side debris is collected by a different set of workers deployed along with a separate vehicle/truck. Rickshaw is engaged separately to collect only segregated Waste i.e Dry and Wet Waste.

B-Handling: - The public and the households stores the dry and wet Waste in a separate bin. The workers involved in door to door collection and municipal Solid Waste stores in a separate large bins and they are transported through Trucks & small Rickshaw to the municipal Solid Waste management site at massordem for its further disposal.

C-Disposal :- The wet waste further processed by windrows system and the Dry Waste is further segregated into smaller component into recyclable and non- recyclable material at the MRF facilities installed at newly constructed MRF shed. The plastic Waste baled and transported to vasavadatta factory through GWMC and also Bio-digester of 500kg per day has been installed for treatment of wet waste.

D. Transportation Mechanism: - The council has deployed one closed tipper Truck (GA-04-T-4126) and one TATA ACE Hopper Rickshaw (GA-04-T-4973) along with driver and 4 nos of workers for the purpose of transportation of organic waste to the GTP.

The organic (Dry waste) collected from the residential, commercial establishment and other non-residential premises is transported to the Garbage treatment facility of Valpoi municipal council by TATA ACE Rickshaw (GA-04-T-4974). The council has deployed one driver and two workers for the collection and Transportation of dry waste

ANNEXURE 'A4'NAME OF ULB : SANKHALI MUNICIPAL COUNCIL

Sr.No	Issues	Action Taken by ULB	Proposed Plan of Action
1	Bulk Waste Generators	<ul style="list-style-type: none"> • This Council has issued Public Notice vide no.SMC/Tech/Bulk WM/Public Notice/2019-20/366 dated 27/05/2019 and the same is Published in Newspaper dated 29/05/2019. This Council has identified one Bulk waste Generator within Sankhali Municipal Council Jurisdiction, who generates waste more than 100 kgs. A notice is issued to him vide ref. no. SMC/TECh/Bulk Waste Notice/2019-20/364 dated 27/05/2019 . 	<ul style="list-style-type: none"> • Further Survey is in Progress for identification of bulk waste Generators.
2	Black Spots	<ul style="list-style-type: none"> • This Concil has eradicated three Black Spot as mentioned below. <ol style="list-style-type: none"> 1. In ward no.6 Gokulwadi ,Opposite Darshan Bar: The black spot at Gokulwadi is eradicated by beautifying the same by way of putting a sit out platform. 2. In ward no.9 Muzawarwada ,Pai house : The Black spot at Muzawarwada is eradicated/transformed by putting plants and wooden logs. 3. In ward no.10,near Bus Stand: The same is eradicated/transformed by putting plants in unused tyres & other plants, also wooden logs are erected at said spots. 	<ul style="list-style-type: none"> • A vigil watch is kept so that no new black spots are generated in jurisdiction of this Council.
3	SWM Rules,2016	<ul style="list-style-type: none"> • The Sankhali Municipal Council has provided two bins of 10 litres capacity to each & every residentisl household, commercial establishemnt and other non-residential premises to segregate the garbage at source into organic waste(biodegradable) and inorganic waste (non-biodegradable). 	<ul style="list-style-type: none"> • This Council has proposed extension of shade for segregation, setting up of conveyor belt and storage of non bio degradable waste. The same is at tendering stage. • A Squad is formed to check segereation

		<ul style="list-style-type: none"> • 100% door to door collection is being done of segregated waste by manual means through 240 litres trolley bins, and the same transported to Garbage Treatment Facility at Harvalem, wherein it is further segregated into recyclable and non-recyclable waste. • The non-recyclable waste i.e. dry plastic waste is effectively baled in the baling machines (5HP,10Hp) the bales are sent to M/s Vasavadatta Cements, Sedam Karnataka for Co-incineration in their cement kiln. • The bio degradable waste received at Garbage Treatment Facility is treated by windrows composting method by using bio culture powder. • A Garbage helpline is setup to readdress the complain of the public and resolve the same immediately. A Whatsapp group is also formed for general public. • Enclosed copy of Action Plan 	<p>of solid waste at source by the generators and surprise visits are carried out for residential premises and commercial establishments.</p> <ul style="list-style-type: none"> • Government/Goa waste management Corporation/GSUDA has proposed to install Bio Gas plant. • This Council in its meeting held on 04/09/2018 has resolved to launch scheme “EARN FROM YOUR WASTE” wherein citizen can get money in exchange for their waste instead of disposing the same at their homes. Also it is resolved to award the cleanest house, building complex/society, educational institutions and temple within Sankhalim Municipal Jurisdiction • This Council has proposed to install screening machine for screening of dry waste components through GSUDA.
4	<p>Plastic Waste Management Rules,2016/Ban on Single Use Plastic</p>	<ul style="list-style-type: none"> • The non bio degradable waste (dry waste) received at Garbage Treatment Facility is further segregated into recyclable & non- recyclable by engaging 5 daily wage worker deployed at site. • Recyclable waste such as plastic bottles, glass bottles, cardboard, papers etc. is segregated and is stored. • The non recyclable waste received is effectively baled by using 10 HP bailing machine installed at site and bales are sent to M/s. Vasavadatta Cement factory Sedam, Karnataka 	<ul style="list-style-type: none"> • Regular drives are carried out to fine the vendors/person using plastic bags. • This Council has approached the educational institutes/schools and have informed them to give paper bags made by students. • Rallies/drives are carried out regularly to create awareness in general public to avoid use of plastic and the disadvantages

		<p>for co-incinerate in their cement kiln.</p> <ul style="list-style-type: none"> • The bails sent to Vasavadatta Cement factory from 2017 till date is 848.67 tonnes. • This Council in its meeting dated 04/09/2018 vide Resolution No. 1 has unanimously resolved to ban the usage of Plastic bags by shopkeepers and citizens in the Jurisdiction of Sankhali Municipal Council w.e.f from 1st October 2018. • Periodically drives are carried out and the plastic is confiscated and hefty fines are imposed. As on date the fines collected from year 2018 till date is Rs. 19000/-. • This Council has distributed cotton bags in each & every residential household, commercial establishment and other non residential premises. Paper bags are also distributed to the vendors. 	from the same.
5	Construction & Demolition Waste Management Rules.2016	<ul style="list-style-type: none"> • This Council has incorporated condition as mentioned below in the construction licence issued to the all licensee. <ol style="list-style-type: none"> 1. The Licensee should use the construction debris for filling up foundation, leveling of parking area etc. within their property and without harming the environment. 2. The Licensee should give undertaking on an affidavit that the construction debris shall be disposed/dumped at the notified/designated site by public works department. 3. Additional construction debris which cannot be used for back filling shall be disposed/dumped at the notified site vide notification No.5-1-PCE-PWD-EO/2018/181 dt.07/03/2018 by public works Department, work Division XXII Bicholim at his own expenses and a certificate in this regards has to be submitted to this Council as and when construction debris dumped. 	-----

6	E-Waste Management Rules,2016	<ul style="list-style-type: none"> The same is collected from the households as and when available and same is stacked at MSW site. 	<ul style="list-style-type: none"> The same will be collected by Goa Waste Management Corporation.
7	Bio-Medical Waste Management Rules,2016	<ul style="list-style-type: none"> The Sankhali Municipal Council does not Collect Bio-Medical Waste however Generators disposed by themselves. 	-----
8	Burning of Waste	<ul style="list-style-type: none"> Burning of waste is not carried out/banned. 	-----
9	River Rejuvenation(Polluted River Stretches)	<ul style="list-style-type: none"> This Council has carried out joint site inspection with officials of Primary Health Center sankhali on 13/05/2019 and 28/05/2019 wherein on 13/05/2019 three houses and on 28/05/2019 one house were found discharging sewerage/waste water in open space. The Primary Health Center has issued notice to respective persons dated 29/05/2019 giving 15 days time to stop the same. The re-inspection was carried out on 24/07/2019 and it was found that one person has complied to the directions of Primary Health Center and other three have not rectified the same. 	<ul style="list-style-type: none"> A letter informing the Health Officer to initiate necessary action towards defaulters will be forwarded.
10	Filing of Annual Report	<ul style="list-style-type: none"> Submission of Annual reports to Goa Waste Management is done by this office vide letter Ref. No. SMC/TECH/Annual reports/ 2019-20/295 dated 15/05/2019. On line submission is also done on GSPCB web site. 	-----

“ACTION PLAN”**Action plan on Solid Waste Mangement (Dry and wet waste)****I. Collection Mechanism**

- Sankhali Muncipal Council is carrying out 100% door to door collection of segregated waste from residential households and commercial establishments in all 13 wards.
- The bio degradable (wet waste) and non bio degradable (dry waste) is collected on daily basis in segregated form from all residential, commercial establishment and other non residential premises.
- The Council has provided 2 bins (black & green) of 10 litres capacity of each to the residential households and commercial establishments to segregate the garbage at source into organic waste (bio-degradable) and in organic waste (non-biodegradable).
- Collection is being done by manual means through 240 litres trolley bins, and the same are transported to Garbage Treatment Facility by engaging garbage vehicles.
- This Council has deployed 26 labors/workers for door to door collection and for segregation of dry waste at Garbage Treatment Facility, drivers on vehicles along with JCB drivers.

II. Transportation Mechanism

- The bio degradable segregated waste collected from all residential households and commercial establishment in all 13 wards is transported to the Garbage Treatment Facility at Harvalem garbage vehicles.
- This Council has engaged Tata Ace Hopper Rickshaw, Compactor, Tata Zenon and Open Truck for the purpose of transportation from all wards to Garbage Treatment Facility.
- The non-bio degradable waste collected from all residential households and commercial establishments in all 13 wards is transported to the Garbage Treatment Facility at Harvalem by garbage vehicles.

III. Processing Mechanism

- The bio degradable waste (wet waste) received at Garbage Treatment Facility is treated by Windrows composting method by using bio culture powder.
- The non bio degradable (dry waste) received at Garbage Treatment Facility is further segregated into recyclables and non-recyclables by engaging 5 daily wage workers deployed at site.
- Recyclable waste such as plastic bottles, glass bottles, cardboard, papers etc. is segregated and is stored.
- The non - recyclable waste received is effectively bailed by using 10 HP bailing machine installed at site and bails are sent to M/s Vasavadatta Cement Factory, Sedam Karnataka for Co- incineration in their cement kiln.
- The other waste such as domestic hazardous waste and e-waste, as and when received is stored separately at the Garbage Treatment Facility.

Chief Officer
Sankhali Municipal Council

Action Taken by DIMA on O.A. No. 606/2018
ANNEXURE – ‘B’

Sr. No.	ULB	Plan of Action	Status	Timeline	Percentage Completion
1.	CCP	• Bio-digester units (5 TPD) - DBT BIRAC Project	• Installation in Progress	31 st July 2021	70%
		• De-centralized sorting stations (5 nos)	• Completed	-	100%
		• Bio-methanation (20 TPD)- Tonca • Procurement of smart squeezer, aeration unit	• Administrative Approval Accorded • Operational	31 st October 2021 -	
2.	Valpoi	• Shed expansion/MRF Facility	• Work Completed	-	100%
		• Rhino Bio- digester (0.5 TPD)	• Functional	-	
		• Baling Machine	• Operational	-	
		• Conveyor Belt with Hopper System	• Functional	-	
3.	Cuncolim	• Shed expansion for MRF Facility	• Work Completed	-	100%
		• 1.5 TPD incinerator	• Operational	-	
		• Baling Machine	• Operational	-	
		• Conveyor Belt with Hopper System	• Work Order Issued	30 th June 2021	
4.	Ponda	• Shed expansion for MRF Facility	• Work completed	-	100%
		• 1.5 TPD incinerator	• Operational	-	
		• 3 Nos Rhino Bio- digester (0.5 TPD)	• Work Order Issued	30 th June 2021	
		• Baling Machine	• Operational	-	
5.	Sankhali	• Shed	• Work Completed	-	0%
		• Bio-Methanation Plant (5 TPD)	• Under Process (For Expenditure Sanction)	31 st December 2021	
		• Baling Machine	• Operational	-	
		• Conveyor Belt with Hopper System	• Installed	-	
6.	Bicholim	• Shed Expansion	• Work Completed	-	10%
		• Bio-Methanation (5TPD)	• Work Order Issued	31 st December 2021	
		• 1.5 TPD incinerator	• Work Order Issued	30 th September 2021	
		• Weighbridge	• Operational	Operational	

Sr. No.	ULB	Plan of Action	Status	Timeline	Percentage Completion
7.	Mormugao	<ul style="list-style-type: none"> Bio-Methanation 5 TPD Bio-Methanation (5+5) TPD Baling Machine Conveyor Belt with Hopper System MRF Shed Windrow Composting Shed (01 Unit) Windrow Composting Shed (01 Unit) 	<ul style="list-style-type: none"> Run through BITS PILANI Work Order Issued Operational Delivered and Installed Work Completed Work Completed Under Process 	Partially Operational 31 st December 2021 - - - - 31 st December 2021	10% 100% 100% 0%
8.	Mapusa	<ul style="list-style-type: none"> Proposed extension of MRF Facility Baling Machine Conveyor Belt with Hopper System Incinerator 1.5 TPD Bio-Methanation (5TPD) 	<ul style="list-style-type: none"> Operational Operational Work Completed Work Order issued Work under Process 	- - - 31 st July 2021 30 th June 2021	100% 30% 40%
9.	Margao	<ul style="list-style-type: none"> Proposed Bio Methanation (5TPD) at SGPDA retail Market Proposed Bio Methanation (5TPD) at SGPDA wholesale Fish Market Proposed Bio Methanation (5TPD) at SGPDA retail Market 	<ul style="list-style-type: none"> Technical Bids under scrutiny Technical Bids under scrutiny Technical Bids under scrutiny 	31 st October 2021 31 st October 2021 31 st October 2021	0% 0% 0%
10.	Canacona	<ul style="list-style-type: none"> Proposed Bio Methanation (5 TPD) 	<ul style="list-style-type: none"> Work Ongoing 	30 th June 2021	40%
11.	Pernem	<ul style="list-style-type: none"> Plastic to Fuel Plant (10 TPD) 	<ul style="list-style-type: none"> To be Commissioned 	15 th June 2021	
12.	Quepem	<ul style="list-style-type: none"> Baling Machine Conveyor Belt with Hopper System 	<ul style="list-style-type: none"> Operational Delivered 	- -	100%
13.	Sanguem	<ul style="list-style-type: none"> Shed Upgradation for MRF facility 	<ul style="list-style-type: none"> Technical Bid Opened 	30 th September 2021	0%
14.	CCMC	<ul style="list-style-type: none"> Bio-Methanation 0.5 TPD 	<ul style="list-style-type: none"> Work order Issued 	31 st May 2021	15-20%

Panaji, 22nd April, 2019 (Vaisakha 2, 1941)

SERIES II No. 3

OFFICIAL GAZETTE

GOVERNMENT OF GOA

PUBLISHED BY AUTHORITY

EXTRAORDINARY

No. 3

GOVERNMENT OF GOA

Department of Home

Home—General Division

Order

No. 25/4/2019-Conf. Powers/Elections/HD(G)/1238

In exercise of the powers conferred under Section 20(1) of Criminal Procedure Code, 1973 (Central Act 2 of 1974), the Government of Goa is pleased to confer powers of Additional District Magistrate to the officer shown in Annexure "A" and the powers of Executive Magistrates to the officials appointed as Sector Officers as shown in Annexure "B" below, for maintaining Law and Order situation during the General Elections to Lok Sabha, 2019 for 02-South Goa Parliamentary Constituency.

Annexure "A"

Sr. No.	No. & Name of the Assembly Segment	Name of the Officer, Designation & Mobile No.	Parts allotted
1	21-Ponda 22-Shiroda, and 23-Marcaim	Shri Anil Rangane, Chief Engineer attached to SAG Mob. No. 8975082436	All parts of 21-Ponda, 22-Shiroda and 23-Marcaim

Annexure "B"

Sr. No.	No. & Name of the Assembly Segment	Name of the Official, Designation & Mobile No.	Parts allotted
1	21-Ponda	Sandesh Desai, Librarian, GEC, Farmagudi, Ponda-Goa Mob. No. 9823978438	17, 18, 19, 22, 23, 24, 31, 32, 33
2	27-Cortalim	Francis Quadros, MVI, Regional Transport Department, Vasco-da-Gama Mob. No. 9922001539	19 to 27

By order and in the name of the Governor of Goa.

Neetal P. Amonkar, Under Secretary (Home-II).

Porvorim, 22nd April, 2019.

Department of Panchayati Raj and Community Development
Directorate of Panchayats

Notification

No. 26/DP/NGT/SWM/2018-19/2322

In compliance of directions issued by Hon'ble NGT vide Order dated 10th April, 2019 in OA No. 606/2018 and as per decision taken in the meeting of the State Level Committee (SLC) held on 18-04-2019, the Government of Goa is pleased to notify the following 6 (six) Village Panchayats in the State of Goa as model Village Panchayats.

Sr. No.	Name of Village Panchayats	Name of Block
1	Se Old Goa	Tiswadi
2	Aldona	Bardez
3	Oxel	Bardez
4	Navelim	Salcete
5	Chicalim	Mormugao
6	Uguem	Sanguem

The concerned Village Panchayats of the above mentioned Block shall within a period of six months take all necessary steps to ensure complete compliance of all the provisions of the Solid Waste Management Rules, 2016 and extant directions of the Hon'ble NGT issued in this regard.

By order and in the name of the Governor of Goa.

Rajan Satardekar, Director (Panchayats).

Panaji, 18th April, 2019.

◆◆◆
Department of Urban Development
(Municipal Administration)

Notification

No. DMA/ENGG/SWM(RMC)/2018-19/170

In compliance of para 39(ii) of the order of the Principal Bench, Hon'ble National Green Tribunal dated 10th April, 2019 in OA No. 606/2018 and as per the decision taken in the meeting of the State Level Committee (SLC) held on 18-04-2019, the Government of Goa is pleased to notify the following 3 (three) cities/towns in the State of Goa as model cities/towns.

Sr. No.	Name of City/Town	Class
1	Corporation of the City of Panaji	A
2	Cuncolim Municipal Council	B
3	Valpoi Municipal Council	C

The concerned Municipal Corporation/Councils of the above mentioned cities/towns shall within a period of six months, take necessary steps to ensure complete compliance of the provisions of all the Waste Management Rules notified by Ministry of Environment, Forest and Climate Change and extant directions of the Hon'ble NGT issued in this regard.

By order and in the name of the Governor of Goa.

Dr. *Tariq Thomas*, IAS, Director (Urban Development/Municipal Administration).

Panaji, 18th April, 2019.

www.goaprintingpress.gov.in

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Annexure 'D'

Locations of Proposed Bio-digester Units

Sr. No.	Bio-Digester Location	Capacity of Digester (in Kg/day)
1	Goa Reserve Police HQ Altinho	150
2	Govt. Polytechnic Altinho	150
3	Kadamba Bus Stand Panaji	725
4	Adjacent to Parade ground -Campal	150
5	Premises adjacent to Cine National	1000
6	Police H.Q. Panaji	150
7	Rose Garden Panaji	75
8	Near N.I.W.S. Ground Caranzalem	300
9	Inter-state Bus Terminal	1000
10	Behind CCP building premises	300
11	M.R.F facility/ Animal shelter - St. Inez	500
12	Near Mala Lake	525
13	Adjacent to Sewage Treatment Plant Tonca	5000
	TOTAL	10025kg/day



Mohan Girap <mgirap@gmail.com>

Submission of Compliance Report on Solid Waste Management (SWM) in the matter of O.A. 606 of 2018 : Quarterly Progress Report - State of Goa : reg.,

Goa PCB <mail.gspcb@gov.in>

24 November 2021 at 15:58

To: "PWM, CPCB" <pwm.cpcb@gov.in>, Nazimuddin <nazim.cpcb@nic.in>, DIVYA SINHA <divyasinha.cpcb@nic.in>, CHANDRA KANT DIXIT <ckdixit.cpcb@nic.in>, Atanu Dey <atanudey.cpcb@supportgov.in>, Suresh Sathyanarayana <ssuresh.cpcb@nic.in>, Sowmya D <sowmyad.cpcb@nic.in>

Cc: Chief Secretary <cs-go@nic.in>, Secretary Environment <secyenv.goa@gov.in>, Director Environment <dir-env.goa@nic.in>, Sanjeev Joglekar <sanjucat@yahoo.com>, Collector South <cols.goa@gov.in>, District Collector South Goa <cols.goa@nic.in>, District Collector North Goa <coln.goa@nic.in>, coln goa <coln.goa@gov.in>, Director Municipal Administration <dir-dma.goa@nic.in>, Dir - Panchayats Goa <dir-panc.goa@nic.in>, Chief Engineer <ce-wrd.goa@nic.in>, Captain of Ports Goa <cpt-port.goa@nic.in>, Superintending Engineer PWD <sem-pwd.goa@nic.in>, gwmc goa <gwmc.goa@gmail.com>, Goa State Biodiversity Board <goa-gsbb@gov.in>, "Director Fisheries dir-fish.goa" <dir-fish.goa@nic.in>, Director Health <dir-heal.goa@nic.in>, Director Industries Trade and Commerce Goa <dir-indu.goa@nic.in>, Dean Goa Medical College <dean-gmc.goa@nic.in>, sgpdamargao <sgpdamargao@yahoo.com>, goaidc1965 <goaidc1965@gmail.com>, "Dir Mines, Goa | dir-mine.goa@nic.in" <dir-mine.goa@nic.in>, mgirap <mgirap@gmail.com>, info@sidcgl.com, email@gsidcltd.com

" Respected Sir / Madam,

With reference to the CPCB's mail dated 3rd November 2021 in respect of subject matter referred-above, the undersigned is directed to inform you that State of Goa (*through the Goa-PCB in the capacity of member Secretary, SLC-Goa constituted under the Chairmanship of Chief Secretary*) had earlier submitted the Quarterly status-report (April- June 2021) to the CPCB (*Mrs. Divya Sinha along with a copy to Regional Directorate, B'luru in June 2021*).

Having said this, please find enclosed herewith the **same in the CPCB-prescribed format (MS-Excel file with relevant annexures - 07 nos.) along with Quarterly State-Report for the Quarter - July 2021 to September 2021 (MS-Excel files - 02 nos.)** for your kind perusal, information and records.

In addition, it is also informed that Chief Secretary, Goa has recently reviewed the further follow-up in the month of September 2021 and the approved minutes of the said review-meeting is also enclosed for kind perusal.

Kindly acknowledge the receipt of this mail.

With kind regards,

For and On behalf of Member Secretary, Goa-PCB / M.S., SLC-Goa

NOTE : *This mail is also endorsed to Regional Directorate, CPCB, B'luru / O/o Chief Secretary, Goa / O/o Principal Secretary, Environment, Goa / Director, Department of Environment & Climate Change, Goa as well as SLC-Goa members "*

Dr. Mohan R. Girap

Regards



Goa State Pollution Control Board

Near Pilerne Fire Station, Opp Saligao Seminary,

Saligao - Goa - 403511

www.goaspcb.gov.in

516



Annexures.zip
2277K



Mohan Girap <mgirap@gmail.com>

Submission of 'State-specific' Compliance Report on Solid Waste Management (SWM) matter of O.A. 606 of 2018 - NGT Order dated 14th December 2020 : State of Goa - reg

Goa PCB <mail.gspcb@gov.in>

11 June 2021 at 13:11

To: Divya Sinha <pwm.cpcb@gov.in>, DIVYA SINHA <divyasinha.cpcb@nic.in>

Cc: Suresh S <ssuresh.cpcb@nic.in>, sowmyaduggappa <sowmyaduggappa@gmail.com>, Chief Secretary <cs-go@nic.in>, Secretary Environment <secyenv.goa@gov.in>, CEO Goa <ceo_go@eci.gov.in>, kunal.goagovt@gmail.com, Director Environment <dir-env.goa@nic.in>, Director Municipal Administration <dir-dma.goa@nic.in>, dmagoa2019 <dmagoa2019@gmail.com>, Dir - Panchayats Goa <dir-panc.goa@nic.in>, contact <contact@zerowastegoa.com>, mgirap <mgirap@gmail.com>, Sanjeev Joglekar <sanjuat@yahoo.com>, Bento Thomas <bento.thomas@zerowastegoa.com>, Member Secretary GSPCB <ms-gspcb.goa@nic.in>

Respected Madam,

This has a reference to the CPCB's letter no. B - 17011 / 7 / MSW / 2021 /672 dated 15th April 2021 enclosing therein the prescribed Template / Format for submission of "Compliance Progress Report".

In view of the above, please find enclosed herewith the **State-specific compliance on behalf of State of Goa** in the matter of O.A. 606 of 2018 with relevant enclosures. It is informed that the said report is compiled based on inputs obtained from stakeholder departments concerned dealing-with SWM-related matter *i.e.* Goa Waste Management Corporation (GWMC) *w.r.t. remediation of Legacy-waste* / Department of Urban Development - *w.r.t. Urban Local Bodies (ULB's)* / Directorate of Panchayats (DoP) - *w.r.t. Village Panchayats*.

Kindly acknowledge the receipt of the same.

With kind and warm regards,

For and on behalf of State of Goa

Member Secretary, SLC-Goa / Member Secretary, Goa-PCB

Regards

**Goa State Pollution Control Board**

Near Pilerne Fire Station, Opp Saligao Seminary,

Saligao - Goa - 403511

www.goaspcb.gov.in

10 attachments **ANNEXURE ' B ' - Action taken by DMA - 9th June 2021.ppt**
245K **ANNEXURE 'A1'- Action Plan for SWM by CCP - 9th June 2021.doc**
30K

518



ANNEXURE 'A2' Action Plan for SWM by Mapusa MC - 9th June 2021.doc
43K



ANNEXURE 'A3' -Action Plan for SWM by Valpoi MC - 9th June 2021.doc
29K



ANNEXURE 'C' -Notification w.r.t. Model Cities - 9th June 2021.pdf
68K



ANNEXURE D - location of Bio-digester within CCP limits - 9th June 2021.pdf
38K



ANNEXURE'A4' Action Plan for SWM by Sanquelim MC - 9th June 2021.doc
57K



DMA - Annexure A - 9th June 2021.doc
55K



DoP - Annexure -'A' Model Village Panchayats -by e-mailon 7th June 2021.xls
71K



SWM - State-specific compilation from DoP - GWMC - DMA - 10th June 2021.xls
33K